

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE

AT PUNE

ORIGINAL APPLICATION NO. 11 OF 2020 (WZ)

SHEETAL CHATURVEDI .. **APPLICANT**

V/s

TANISH ASSOCIATES
AND OTHERS .. **RESPONDENTS**

REPLY ON BEHALF OF RESPONDENT NO.1

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Place-Pune



Date-04/04/2022

ADVOCATE FOR THE RESPONDENT NO-1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH PUNE

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ORIGINAL APPLICATION NO. 11 OF 2020 (WZ)

SHEETAL CHATURVEDI

.. **APPLICANT**

V/s

TANISH ASSOCIATES
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REPLY ON BEHALF OF RESPONDENT NO.1

MAY IT PLEASE THE HON'BLE TRIBUNAL

1. At the outset, the original Application filed by the Applicant is devoid of any merit and is liable to be dismissed with the cost. The Respondent No.1 submits that the statements and averments made in the said Original Application are not admitted by the Respondent No.1 except so far they are expressly admitted herein under. It is further submitted that, the Respondent No.1 prays leave of this Hon'ble Tribunal to file a detailed Affidavit, if necessary in the present proceedings.
2. The Respondent No.1 submits that the Respondent No.1 has constructed the project by the name 'Tanish Orchid' situated at land bearing Gat Nos.491/5A, 491/5B, 491/6, 490/1, and 490/2

situated village Charholi, Tal. Khed, Dist. Pune. The said Scheme has been constructed in accordance with the Building Permission received from the Respondent No.3 herein. The scheme consists of 27 buildings and has been sold to majority of the purchasers. The Society has been formed under the provisions of Maharashtra Co-operative Societies Act, 1960. It may be pointed out that, the Respondent No.1 had engaged the services of an Advocate to represent his case before the Hon'ble Tribunal. However, on account of the Advocate who was appointed by the Respondent No.1, did not represent before this Hon'ble Tribunal, the Respondent No.1 had to change the Advocate and thus, is filing the present reply at this stage.

3. The Respondent No.1 further submits that, it appears from the record that the present case was listed for hearing on 2.3.2022 wherein, the Hon'ble Tribunal had raised certain queries pertaining to the high tension tower of 2200 MW situated at the distance of 9.33 Mtr from the site. The Respondent No.1 submits that as per the Development Control Rules of the Pimpri Chinchwad Municipal Corporation and more specifically DC Rule No.9.2, the distance permissible is 6 Mtrs and above and in the present case, the distance is 9.2 Mtr . The Respondent No.1 has also received the

NOC from the MSEDCL dated 2nd February 2016. Copy of the said NOC granted by the MSEDCL is annexed hereto and marked as **ANNEXURE R-1**.

4. The Respondent No.1 submits that the said project is not constructed on a water body and the same has been confirmed by the Committee appointed by this Hon'ble Tribunal, which has visited the site for verification. The Committee in the said Report has reported that, there is no water body, on which the project is constructed and nothing to this effect has been found in the documents, such as Development Plan and the Google Map. Copies of the development plan and google map, the project of the Respondent No.1 is marked in red are annexed hereto and marked as **ANNEXURE – R-2 and R-3** respectively.
5. It is thus, submitted that, there is no water body on which, the Respondent No1 has constructed the said project. The Respondent No.1 has also produced the Stability Certificate, certifying that, the buildings are structurally safe and the same fact has been verified by the Committee, which has caused visit to the site. Copies of the stability certificates are annexed hereto and marked as **ANNEXURE – R-4 colly**.

6. The Committee further reported that, they have not found any discharge which is being made on the site and that the STP having capacity of 950 CMD is installed and is being utilized to its optimum capacity. It is therefore, submitted that, nothing survives in the present OA and the allegations made by the Applicant were without any merits and the present applicant needs to be dismissed of, with compensatory costs.

PUNE

DATE:04/04/2022



ADVOCATE FOR RESPONDENT No.1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE

AT PUNE

ORIGINAL APPLICATION NO. 11 OF 2020 (WZ)

SHEETAL CHATURVEDI

.. APPLICANT

V/s

TANISH ASSOCIATES
AND OTHERS

.. RESPONDENTS

AFFIDAVIT IN SUPPORT

I, Dilip Shantilal Solanki, Age 49 years, Occu.: Business, having office at Survey No.498/1, Tanish Shruti, Alandi Markal Road, Charholi Khurd, Taluka Khed, District Pune – 412 105, the Respondent No.1 herein above, do hereby state on solemn affirmation as under: -

1. I am the Partner of the Respondent No.1 and am aware of the facts and circumstances of the present case and hence am able to depose the same on oath.
2. That the Respondent No.1 is filing the reply to the present Original Application. The facts and circumstances are well set out in the main body of the Reply. The Respondent No.1 adopts, maintains, confirms, repeats and reiterate whatever has been stated in the main body of the reply and for the sake of brevity, convenience and in order to avoid



repetition, craves leave of this Hon'ble Tribunal to treat the statements, averments and submissions in the main body of the Reply as part and parcel of this Affidavit as if the same are reproduced herein ad-seriatim, with a view to avoid repetition and for the sake of brevity.

- I say that whatever stated in the Reply and the present Affidavit is true and correct to the best of my knowledge, information and belief and the legal advice, which I believe to be true.

Solemnly affirmed at Pune, on 01st day of April, 2022.

hl

[Handwritten Signature]

Affiant



BEFORE ME
Mhalgi

**SANJAY MORESHWAR MHALGI
ADVOCATE & NOTARY
GOVT. OF INDIA
REGD. No. 8148**

**NOTED AND REGISTERED
AT SERIAL NUMBER 59
DATE 01/04/2022**





MAHARASHTRA STATE ELECTRICITY TRANSMISSION CO.LTD.
CIN No.U40109MH2005SGC153646

From
Office of the Chief Engineer
EHV Constn. Cum O&M Zone, Pune
Administrative Building, 3rd floor,
Block No.402, Rasta Peeth, Pune-411 011
☎ 26136106, 26129913, 26137132 (P), 26136596 (Fax)
E-Mail : cepune@mahatransco.in

To
The Superintending Engineer,
EHV O&M Circle,
MSETCL, Pune.

No. CE/EHV/CC O&M/Zone/Pune/Tech/ No 311

Date: 2 FEB 2016

Sub: - Approval for provisional NOC for horizontal / vertical clearances for the building construction work near EHV line (220kV Bhosari - Lonikand-II & 220kV VSNL - Lonikand-II D/C line) passing through survey no. 491 H. No. 3 & 6 at village:- charholi, Tal:- Haveli, Dist:- Pune in r/o M/s. Tanish Associates, Pune.

Ref:- 1) AEE/LM/S/Dn/Pimpri/T/No.933 dtd. 09/07/2015
2) SE/EHV/O&M/ Circle/PN/T-53/2342 dtd. 29/09/2015.
3) SE/EHV/CC/PN/TL-66/2820 dtd. 23/11/2015.

With reference to the above subject, SE, EHV CC, Pune vide letter under ref (3) informed that except 220kV Bhosari - Lonikand-II & 220kV VSNL-Lonikand-II D/C line, no EHV line as per STU plan is passing through the subjected property in near future.

As such, approval for provisional NOC for horizontal / vertical clearances from EHV lines namely 220kV Bhosari - Lonikand-II & 220kV VSNL-Lonikand-II D/C lines are passing through the Survey no. 491 H. No. 3 & 6 at village:- charholi, Tal:- Haveli, Dist:- Pune in r/o M/s. Tanish Associates, Pune is hereby granted subject to binding themselves to & adhering to all terms & conditions set in the notarized undertaking and as per certified layout drawing as well as in the inspection report cited under ref (1). The cost of conversion / modification shall be worked out as per the detail estimate framed at your end considering the rates from cost data of C.O. vide ltr. No.10556 dtd. 30/08/2014 and shall be recovered from applicant. It should be informed to the applicant that the above estimated amount is provisional & incidental charge, if any required further will have to be paid by them.

Further, it is instructed to arrange time to time monitoring on the horizontal/vertical clearances from EHV line to check out whether the required safety clearances are maintained or not. If any constructions found in ROW of EHV lines, necessary action should be taken.

Final NOC may be issued after completion of the construction project by observing all the conditions/formalities in the notarized undertaking & as per certified layout drawing & payment of estimated cost for conversion / modification.

Encl- Original File


Chief Engineer
EHV CC O&M Zone, Pune

Copy to:-

- The Superintending Engineer, EHV Construction Circle, MSETCL, Pune.
- The Executive Engineer, EHV Construction Division-II, MSETCL, Pune.
- The Executive Engineer, EHV O&M Division, Pimpri-Chinchwad

.....As this approval for provisional NOC is given on the basis of site survey report & authentically surveyed drawing certified by you, it is instructed to keep time to time monitoring on horizontal/vertical clearances from EHV line to check out whether the required safety clearance are maintained or not, if any construction found in ROW of EHV lines, necessary action should be taken.

MAHA

MAHARASHTRA STATE ELECTRICITY TRANSMISSION CO. LTD.
Office of the Addl. Executive Engineer
Line Maintenance Subdivision
Pimpri Chinchwad, Pune-411033

Ref. No: AEE/LMS/Dn/Pimpr /No: 933

Date: 9/7/13

To:
The Executive Engineer,
Pimpri Chinchwad, Division,
MSETCL
Pune

Sub: - Proposal for NOC in r/o M/s Tanish Associates, Charholi, Pune

Ref: - 1) Your office Letter No. EE/EHV (O&M)/DN/PMPR-CHD/1163 Dtd: 14/06/13

With reference to the above subject, an inspection for NOC for construction is carried out on Dtd: 8.6.2013 on 220 KV Bhosari Lonikand & 220 KV VSNL Lonikand EHV line in presence of NOC applicant, EE, PCDN. At the time of inspection following points are observed

Observations -

Application details:-	
a) Name of application	M/s Tanish Associates
b) NOC requested for:-	Residential Complex.
c) Survey No. & Add:-	Survey No-491, H. No-3 & 6 at Village -Charholi, Taluka -Haveli, Pune
Line details:-	
a) Name of Line	220 KV Bhosari Lonikand2 & 220 KV VSNL Lonikand2 D/C Line
b) Line Voltage level	220 KV
c) Type of Circuit	Double Circuit
d) Tower loc span	Tower No 26(SSN)-27(SSN)

Findings:

Sr. No	As per I.E. Rule 1956 (Rule no. 77, 79,80,82,83)	Required	On site observed	Remarks
1	Min Vertical Clearance	7 M	7 M	Maintained
2	Min Horizontal Clearance	8 M	6.5 M	Maintained.
3	Construction activities proposed under ROW vicinity			Yes/No
4	Other Remarkable observations if any.			No

Other Terms & Conditions

- 1) SSN to DSN conversion required at loc no 26 & 27 on 220 kv Bhosari Lonikand2 & 220 kv VSNL Lonikand2 line
- 2) The Estimated cost for conversion of SSN to DSN at Loc No.26 & 27 is Rs 284200 (Rs Two Lakhs Eighty Four Thousand Two Hundred Only)
- 3) Tree plantation is not allowed in the vicinity of EHV line (As per IE Rule 80 should be maintained).
- 4) Parking is not allowed below the EHV line
- 5) Accessible Road is to be provided for the line staff whenever required.
- 6) No any transportation will be allowed and if so any accident takes place, it will at party's account.
- 7) The vertical clearance between compound wall and conductor should be maintained as shown in layout.

Recommendation

NOC is recommended.


Addl. Executive Engineer
Line Maintenance S/D/n
Pimpri Chinchwad
Pune-411033

- Encl: 1) Demarked plan layout
2) Estimate for conversion from SSN to DSN (Excel sheet-01No)
3) Applicants Undertaking.
4) This is submitted. Closure of other matters is done.

BALCONY CALCULATIONS : J

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.50 X 2.40 X 2	7.20	40.92
	1.80 X 3.35 X 4	24.12	
	1.50 X 3.20 X 2	9.60	
	1.50 X 3.20 X 2	9.60	
Typical -2,4,6,10,12 Floor	1.80 X 3.35 X 6	36.18	52.98
	1.50 X 2.40 X 2	7.20	
	1.50 X 3.20 X 2	9.60	
Typical -1,3,5,7,9,11 Floor	1.80 X 3.50 X 4	25.20	54.06
	1.50 X 3.20 X 2	9.60	
	1.50 X 2.40 X 2	7.20	
	1.80 X 3.35 X 2	12.06	
Total			630.18

BALCONY CALCULATIONS : L

FLOOR	SIZE	AREA	TOT. AREA
SECOND FLOOR	1.80 X 3.35 X 4	24.12	40.92
	1.50 X 2.40 X 2	7.20	
	1.50 X 3.20 X 2	9.60	
FIRST,THIRD FLOOR	1.80 X 3.50 X 4	25.20	54.06
	1.50 X 3.20 X 2	9.60	
	1.50 X 2.40 X 2	7.20	
	1.80 X 3.35 X 2	12.06	
Total			149.04

BALCONY CALCULATIONS : N

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.80 X 3.35 X 4	24.12	31.65
	1.50 X 2.55 X 2	7.53	
Typical -2,4,6,10,12 Floor	1.80 X 3.35 X 6	36.18	43.71
	1.50 X 2.55 X 2	7.53	
Typical -1,3,5,7,9,11 Floor	1.80 X 3.35 X 6	36.18	56.85
	1.50 X 2.55 X 2	7.53	
	1.80 X 3.65 X 2	13.14	
Total			591.28

BALCONY CALCULATIONS : S

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.50 X 2.40 X 2	7.20	40.92
	1.80 X 3.35 X 4	24.12	
	1.50 X 3.20 X 2	9.60	
	1.50 X 3.20 X 2	9.60	
Typical -2,4,6,10,12 Floor	1.80 X 3.35 X 6	36.18	52.98
	1.50 X 2.40 X 2	7.20	
	1.50 X 3.20 X 2	9.60	
Typical -1,3,5,7,9,11 Floor	1.80 X 3.50 X 4	25.20	54.06
	1.50 X 3.20 X 2	9.60	
	1.50 X 2.40 X 2	7.20	
	1.80 X 3.35 X 2	12.06	
Total			630.18

BALCONY CALCULATIONS : K

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.80 X 3.35 X 4	24.12	31.65
	1.50 X 2.55 X 2	7.53	
Typical -2,4,6,10,12 Floor	1.80 X 3.35 X 6	36.18	43.71
	1.50 X 2.55 X 2	7.53	
Typical -1,3,5,7,9,11 Floor	1.80 X 3.35 X 6	36.18	56.85
	1.50 X 2.55 X 2	7.53	
	1.80 X 3.65 X 2	13.14	
Total			591.28

BALCONY CALCULATIONS : M

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.50 X 2.40 X 2	7.20	40.92
	1.80 X 3.35 X 4	24.12	
	1.50 X 3.20 X 2	9.60	
Typical -2,4,6,10,12 Floor	1.80 X 3.35 X 6	36.18	52.98
	1.50 X 3.20 X 2	9.60	
Typical -1,3,5,7,9,11 Floor	1.80 X 3.50 X 4	25.20	54.06
	1.50 X 3.20 X 2	9.60	
	1.50 X 2.40 X 2	7.20	
	1.80 X 3.35 X 2	12.06	
Total			630.18

BALCONY CALCULATIONS : O

FLOOR	SIZE	AREA	TOT. AREA
FIRST FLOOR	1.80 X 3.35 X 6	36.18	56.85
	1.50 X 2.55 X 2	7.53	
	1.80 X 3.65 X 2	13.14	
Total			56.85

BALCONY CALCULATIONS : CLUB A

FLOOR	SIZE	AREA	TOT. AREA
FIRST FLOOR	1.80 X 20.70 X 1	37.26	48.69
	1.80 X 6.35 X 1	11.43	
Total			48.69

BALCONY CALCULATIONS : R

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.50 X 2.40 X 2	7.20	40.92
	1.80 X 3.35 X 4	24.12	
	1.50 X 3.20 X 2	9.60	
	1.50 X 3.20 X 2	9.60	
Typical -2,4,6,10,12 Floor	1.80 X 3.35 X 6	36.18	52.98
	1.50 X 2.40 X 2	7.20	
	1.50 X 3.20 X 2	9.60	
Typical -1,3,5,7,9,11 Floor	1.80 X 3.50 X 4	25.20	54.06
	1.50 X 3.20 X 2	9.60	
	1.50 X 2.40 X 2	7.20	
	1.80 X 3.35 X 2	12.06	
Total			630.18

REFUGEE AREA STATEMENT

BUILDING NAME	REQUIRED REFUGEE AREA	PROPOSED REFUGEE AREA
J	86.57	99.49
K	85.68	98.90
M	86.57	99.49
N	85.68	98.90
Q	111.18	113.60
R	86.57	99.49
S	86.57	99.49

अट क्र. २५ सदरचे बांधकाम नकाशे हे पर्यावरण विभागाकडील Environmental Clearance प्रमाणपत्र मिळणेस अग्नि राहून मंचूर करणेत आले आहेत. प्रत्यक्षात जागेवर Environmental Clearance मिळाले शिवाय बांधकाम/ विकास करता येणार नाही. अट क्र. २६ प्रस्तुत प्रकल्पासाठी बांधण्यात येणाऱ्या सदीनकांना पुर्णत्वाचा दाखला घेऊन न्हाडाकडे हस्तांतरित झाल्यानंतर इतर बांधकामास भाग/संपुर्ण पुर्णत्वाच्या दाखल्याविषयक कार्यवाही करण्यात येईल. अट क्र. २७ उपविभागीय अधिकार/मा.अपर जिल्हाधिकारी यांचेकडून जमिनीचे विनिश्चिती केल्यानंतर व महानगरपालिकेत सदर दाखला सादर केल्याशिवाय बांधकामास सुरवात करणेत येऊ नये.

STAMP OF APPROVAL 02/19
 Sanctioned No. B.P. (Layout) / Charholi / 18/2015
 Subject to conditions mentioned in the Office Order No. even dated: 17-10-2015

Pimpri
 Date: 17/10/2015
 O/c. Signed by Commissioner
 Pimpri Chinchwad Municipal Corporation
 Pimpri, Pune-411018



TERRACE CALCULATIONS : J,M, R And S

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.35 X 1.80 X 2	4.85	63.49
	1.80 X 2.50 X 2	9.00	
	1.23 X 1.80 X 2	4.41	
	1.78 X 2.85 X 2	10.16	
	1.20 X 1.80 X 2	4.32	
	2.15 X 3.50 X 2	15.05	
	2.15 X 3.65 X 2	15.70	
Typical - 2,4,6,10,12 Floor	1.35 X 1.80 X 2	4.85	83.52
	1.80 X 2.50 X 2	9.00	
	1.23 X 1.80 X 2	4.41	
	1.78 X 2.85 X 2	10.16	
	1.20 X 1.80 X 4	8.64	
	2.15 X 3.50 X 1	7.53	
	2.15 X 3.51 X 1	7.54	
	2.15 X 3.65 X 4	31.39	
Typical - 1,3,5,7,9,11 Floor	1.35 X 1.80 X 6	14.59	80.51
	2.55 X 2.75 X 6	42.11	
	1.37 X 1.80 X 2	4.93	
	1.71 X 2.85 X 2	9.75	
	1.80 X 2.58 X 1	4.64	
	1.80 X 2.50 X 1	4.50	
Total			964.18

TERRACE CALCULATIONS : K AND N

FLOOR	SIZE	AREA	TOT. AREA
EIGHTH FLOOR	1.35 X 1.80 X 4	9.72	65.50
	1.80 X 2.58 X 2	9.27	
	1.38 X 1.80 X 2	4.95	
	1.78 X 2.85 X 2	10.16	
Typical - 2,4,6,10,12 Floor	1.35 X 1.80 X 6	14.58	86.06
	2.15 X 3.65 X 6	47.10	
	1.80 X 2.58 X 2	9.27	
	1.38 X 1.80 X 2	4.95	
	1.78 X 2.85 X 2	10.16	
Typical - 1,3,5,7,9,11 Floor	1.50 X 1.80 X 6	16.20	82.70
	2.55 X 2.75 X 6	42.11	
	1.80 X 2.58 X 2	9.27	
	1.38 X 1.80 X 2	4.95	
	1.78 X 2.85 X 2	10.16	
Total			991.97

TERRACE CALCULATIONS : L

FLOOR	SIZE	AREA	TOT. AREA
SECOND FLOOR	1.35 X 1.80 X 2	4.85	84.15
	1.80 X 2.50 X 2	9.00	
	1.23 X 1.80 X 2	4.41	
	1.78 X 2.85 X 2	10.16	
	1.20 X 1.80 X 4	8.64	
	2.15 X 3.65 X 6	47.09	
Typical - 1,3, FLOOR	1.35 X 1.80 X 6	14.59	80.51
	2.55 X 2.75 X 6	42.11	
	1.37 X 1.80 X 2	4.93	
	1.71 X 2.85 X 2	9.75	
	1.80 X 2.58 X 1	4.64	
	1.80 X 2.50 X 1	4.50	
Total			245.17

PARKING CALCULATION

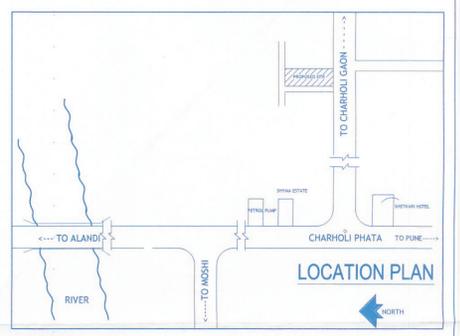
TYPE	CARPET AREA / FSI (M2)	TENEMENT (NOS)		CAR (NOS)		SCOOTER (NOS.)		CYCLE (NOS.)	
		UNIT	PROP.	BY RULE	REQD.	BY RULE	REQD.	BY RULE	REQD.
Residential	0 - 80	2	690	1	345	4	1380	4	1380
Residential	80 - 150	1	0	1	0	2	0	2	0
Residential	> 150	1	0	2	0	2	0	2	0
TOTAL REQD. (NOS.)					345		1380		1380
TOTAL REQD. AREA					4312.50		4140.00		1932.00
TOTAL PROP. AREA							16901.98		

WATER REQUIREMENT

TANK	REQUIRED CAPACITY (LIT)	PROPOSED CAPACITY (LIT)
Residential	465750.00	
OHWT	FIRE REQUIREMENT	140000.00
	TOTAL	605750.00
		698625.00
UGWT	FIRE REQUIREMENT	350000.00
	TOTAL	1048625.00
		1851742.50

COVERAGE DETAILS

PERM. COVERAGE	%	PERM. COVERAGE WITH PREMIUM	PROPOSED COVERAGE	EXCESS COVERAGE IN PREMIUM
20.00				
	4673.11		2756.52	0.00



H. OWNER'S /DEVELOPER NAME AND SIGNATURE :-
 M/s. Tanish Associates through its Partner
 Shri. Dilip Solanki And Others

I. PROJECT :- RESIDENTIAL & COMMERCIAL
 VILLAGE :- Charholi (Bk.), TAL :- HAVELI.
 S.NO :- 491/1 TO 4, 491/6, 7, 491/5A, 5B
 H.No :-
 Discrepancy :- REGULAR TRACK Owner's SIGN.

Mahendra Thakur
 CA/2004/94769
 103/8/101A, Vishnu Vision,
 Plot No. 22, Near SNBP School,
 Morwadi, Pimpri, Pune - 411018
 Email: - myd@architects93.com

SCALE: 1:100
 DRG. NO.: 0057-B
 INWARD NO.: CHA/PRB7/0005/15
 KEY NO.:
 DRAWN BY: ANANT
 DATE: 31-08-2015
 CHECKED BY: MAHENDRA
 SHEET NO.: 02/19



ANNEXURE-R-3





R. K. RANDHAVE CONSULTANT

CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 427/1, Siddhesh Apartment, Off. No. 1,
Narayan Peth, Pune - 411 030

Office Ph. : (020) 30401286, 9763729012

E-mail : vdnt1212@rediffmail.com

Date : 18/10/2016

REF: RKR/536/2012

To,
The City Engineer,
Pimpri Chinchawad Municipal Corporation,
Pune -411018.

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the

Development work on property bearing no. Proposed (Basement + Parking + 12) Upper floors Resi A, B, C, D bldg at s.no 49011, 49012 (P) at Charholi, Pune.

For M/s Tanish Associateat as developer/ owner. The

following listed firm/persons are associated with work.

NAME & ADDRESS

OF THE OWNER/DEVELOPER

M/s Tanish Associateat through

Shri Dilip Solanki & others

s.no. 49011, 49012 (P) at Charholi, Pune.

NAME & ADDRESS OF

LICENSED SURVEYOR ARCHITECT

Mr Mahendra Thakur

101 & 101A, Vishnu Vision, Plot no-22
near SNBPSchool, Morwadi, Pimpri
Pune-18

NAME & ADDRESS OF

PROJECT ENGINEER OF BUILDER

Mr Deshpande

s.no 49011, 49012 (P), Charholi, Pune.

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

For R. K. Randhave Consultant


R. K. Randhave



80

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune - 411 030.
Office Ph. : 7378571313, 7378571212
E-mail : vdnt1212@rediffmail.com

REF: RKR/482/ 15

Date: 19/08/2021

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411018

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (B+P + 12) upper floors. "Tanish Orchid", 'E, F1, F2, G, H' Wing Residential Building at Sr.No.490/1/2 Charholi (Bk), Tal-Haveli, Dist -Pune. For M/s. Tanish Associates

The following listed firm/persons are associated with work.

NAME & ADDRESS : OF THE OWNER/DEVELOPER	M/s. Tanish Associates At- Sr.No.490/1/2 Charholi (Bk), Tal-Haveli, Dist -Pune.
NAME & ADDRESS OF: LICENSED ARCHITECT	Ar. Mahendra Thakur At. Morwadi, Pimpri, Pune-18
NAME & ADDRESS OF : PROJECT ENGINEER	Mr. Satish Deshpande At-Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

I am enclosing herewith undertaking of the Licensed Supervising Engineer / Owner Regarding compliance with structural drawings and adherence to standard construction practices while executing the construction work. On basis of this I hereby certify that to the best of my knowledge and belief the said structure is fit occupation for the intended purpose.

For R. K. Randhave Consultant

R. K. Randhave

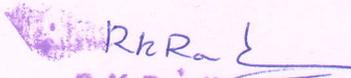
I further confirm that the structural design is based on relevant Indian Standard Codes especially.

1. Is-456-2000-Code of Practice for Plain & Reinforced Concrete Structure.
2. Is-1893-2016-Criteria for Earthquake Resistant Design of Structure.
3. Is-875-1987-Code of practice for Design Loads.
4. Is-800-1984-Code of practice for General Construction in Steel.

This certificate is issued on the clear understanding that my overall design responsibility for the Safely and proper performance of structural design ceases, moment any addition and / or Alteration or any damage to the structural frame caused by accident or by tampering with the geometrical sections of structural members for any purpose whatsoever of due to overloading of the structure or lack of maintenance or any act that the detrimental to the structure as a whole.

NAME
STRUCTURAL ENGINEER
PCMC/STE/0038/2020

For R. K. Randhave Consultant


R. K. Randhave



Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.

Office Ph. : 7378571313, 7378571212

E-mail : vdnt1212@rediffmail.com

REF: RKR/309/19

Date: 22/09/2021

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411033

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property proposed (Ground+Mezzanine+1) upper floors Commercial Building, Tanish Orchid, T Wing, bearing no. S. No. 490 (Part), Charholi (Bk), Tal-Haveli, Dist -Pune. For M/s. Tanish Associates.

The following listed firm/persons are associated with work.

NAME & ADDRESS OF THE OWNER/ DEVELOPER : Shri. Subhash Dattatray Tapkir & Others Through (PAH)
M/s. Tanish Associates through its Partner Shri. Shrenik Parmar.
At - S. No. 490 (Part), Charholi (Bk), Tal- Haveli,
Dist -Pune. 412105

NAME & ADDRESS OF LISENSED ARCHITECT : Mr. Mahendra Thakur
At. 01&101- A, Vishnu Vision, Plot- 22, S. No. 150,
Near S.N.B.P. School Morwadi, Pimpri, Pune.

NAME & ADDRESS OF PROJECT ENGINEER : Mr. Satish Deshpande
Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

For R. K. Randhave Consultant


R. K. Randhave

I am enclosing herewith undertaking of the Licensed Supervising Engineer / Owner Regarding compliance with structural drawings and adherence to standard construction practices while executing the construction work. On basis of this I hereby certify that to the best of my knowledge and belief the said structure is fit occupation for the intended purpose.

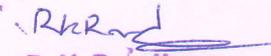
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NAME
STRUCTURAL ENGINEER
PCMC/STE/0038/2020

For R. K. Randhave Consultant


R. K. Randhave



R. K. RANDHAVE CONSULTANT

CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.

Office Ph. : 7378571313, 7378571212

E-mail : vdnt1212@rediffmail.com

REF: RKR/482/ 15

Date: 22/09/2021

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411033

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property proposed (G + 1) upper floors Commercial Building, Tanish Orchid, U1 & U2 Wing, bearing no. S. No. 490/1/2, Charholi (Bk), Tal-Haveli, Dist -Pune. For M/s. Tanish Associates.

The following listed firm/persons are associated with work.

NAME & ADDRESS OF THE OWNER/ DEVELOPER : Shri. Subhash Dattatray Tapkir & Others Through (PAH)
M/s. Tanish Associates through its Partner Shri. Shrenik Parmar.
At. S.No.490/1/2, Charholi (Bk), Tal-Haveli, Dist -Pune. 412105.

NAME & ADDRESS OF LISENSED ARCHITECT : Mr. Mahendra Thakur
At. 01&101- A, Vishnu Vision, Plot- 22, S. No. 150,
Near S.N.B.P. School Morwadi, Pimpri, Pune.

NAME & ADDRESS OF PROJECT ENGINEER : Mr. Satish Deshpande
Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

For R. K. Randhave Consultant

R. K. Randhave

R. K. Randhave

I am enclosing herewith undertaking of the Licensed Supervising Engineer / Owner Regarding compliance with structural drawings and adherence to standard construction practices while executing the construction work. On basis of this I hereby certify that to the best of my knowledge and belief the said structure is fit occupation for the intended purpose.

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NAME
STRUCTURAL ENGINEER
PCMC/STE/0038/2020

For R. K. Randhave Consultant


R. K. Randhave



86

R. K. RANDHAVE CONSULTANT

CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

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Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.
Office Ph. : 7378571313, 7378571212
E-mail : vdnt1212@rediffmail.com

REF: RKR/482/ 15

Date: 22/09/2021

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411033

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (Ground+ 2) upper floors Residential Building, Tanish Orchid, V1, V₂ & V3 Wing Row House, At - S. No. 490 /1/2, Charholi (Bk), Tal-Haveli, Dist -Pune. For M/s. Tanish Associates.

The following listed firm/persons are associated with work.

NAME & ADDRESS OF THE OWNER/ DEVELOPER : Shri. Subhash Dattatray Tapkir & Others Through (PAH)
M/s. Tanish Associates through its Partner Shri. Shrenik Parmar.
At - S. No. 490 /1/2, Charholi (Bk), Tal- Haveli,
Dist -Pune. 412105

NAME & ADDRESS OF LISENSED ARCHITECT : Mr. Mahendra Thakur
At. 01&101- A, Vishnu Vision, Plot- 22, S. No. 150,
Near S.N.B.P. School Morwadi, Pimpri, Pune.

NAME & ADDRESS OF PROJECT ENGINEER : Mr. Satish Deshpande
Pune

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For R. K. Randhave Consultant


R. K. Randhave

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NAME
STRUCTURAL ENGINEER
PCMC/STE/0038/2020

For R. K. Randhave Consultant


R. K. Randhave



88

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.
Office Ph. : 7378571313, 7378571212
E-mail : vdnt1212@rediffmail.com

REF: RKR/482/ 15

Date: 22/09/2021

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411033

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property proposed (Parking + 9) upper floors Residential Building, Tanish Orchid, W Wing, bearing no. S. No. 490/1, 490/2, Charholi (Bk), Tal-Haveli, Dist - Pune. For M/s. Tanish Associates.

The following listed firm/persons are associated with work.

NAME & ADDRESS OF THE OWNER/ DEVELOPER : Shri. Subhash Dattatray Tapkir & Others Through (PAH)
M/s. Tanish Associates through its Partner Shri. Shrenik Parmar.
At. S.No.490/1, 490/2, Charholi (Bk), Tal-Haveli,
Dist -Pune. 412105.

NAME & ADDRESS OF LICENSED ARCHITECT : Mr. Mahendra Thakur
At. 01&101- A, Vishnu Vision, Plot- 22, S. No. 150,
Near S.N.B.P. School Morwadi, Pimpri, Pune.

NAME & ADDRESS OF PROJECT ENGINEER : Mr. Satish Deshpande
Pune

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For R. K. Randhave Consultant


R. K. Randhave

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NAME
STRUCTURAL ENGINEER
PCMC/STE/0038/2020

For R. K. Randhave Consultant


R. K. Randhave



90

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.
Office Ph. : 7378571313, 7378571212
E-mail : vdnt1212@rediffmail.com

REF: RKR/482/ 15

Date: 06/08/2021

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411033

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property proposed (B+P+12) upper floors. Residential Building, Tanish Orchid, I - Wing, bearing no. S. No. 490/1/2, Charholi (Bk), Tal-Haveli, Dist -Pune. For M/s. Tanish Associates.

The following listed firm/persons are associated with work.

NAME & ADDRESS : OF THE OWNER/DEVELOPER	M/s. Tanish Associates At. S.No.490/1/2 Charholi (Bk), Tal-Haveli, Dist -Pune.
NAME & ADDRESS OF: LICENSED ARCHITECT	Ar. Mahendra Thakur At. Morwadi, Pimpri, Pune-18
NAME & ADDRESS OF : PROJECT ENGINEER	Mr. Satish Deshpande Pune

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For R. K. Randhave Consultant

RkR

R. K. Randhave

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NAME
STRUCTURAL ENGINEER
PCMC/STE/0038/2020

For R. K. Randhava Consultant

RKR
R. K. Randhava



92

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.

Office Ph. : 7378571313, 7378571212

E-mail : vdnt1212@rediffmail.com

REF: RKR/279/ 15

Date: 16/11/2018

To,
The City Engineer.
Building Permission Department,
Pimpari Chinchwad Municipal Corporation.
Pune - 411018

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (B+P + 12) upper floors. "Tanish Orchid", 'O' Residential Building at Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

For M/s. Tanish Associates The following listed firm/persons are associated with work.

NAME & ADDRESS : M/s. Tanish Associates
OF THE OWNER/DEVELOPER Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

NAME & ADDRESS OF: Mr. Mahendra Thakur
LISENSED ARCHITECT At. Morwadi, Pimpri, Pune-18

NAME & ADDRESS OF : Mr. Satish Deshpande
PROJECT ENGINEER Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

For R. K. Randhave Consultant


R. K. Randhave

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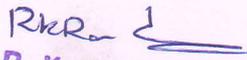
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NAME
STRUCTURAL ENGINEER
PMC LIC No. 384
ISSE Reg. No. M896

For R. K. Randhava Consultant


R. K. Randhava



94

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.

Office Ph. : 7378571313, 7378571212

E-mail : vdnt1212@rediffmail.com

REF: RKR/279/ 15

Date: 16/11/2018

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411018

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (B+P + 12) upper floors. "Tanish Orchid", 'J' Residential Building at Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

For M/s. Tanish Associates The following listed firm/persons are associated with work.

NAME & ADDRESS : M/s. Tanish Associates
OF THE OWNER/DEVELOPER Sr..No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-
Haveli, Dist -Pune.

NAME & ADDRESS OF: Mr. Mahendra Thakur
LISENSED ARCHITECT At. Morwadi, Pimpri, Pune-18

NAME & ADDRESS OF : Mr. Satish Deshpande
PROJECT ENGINEER Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

For R. K. Randhave Consultant


R. K. Randhave

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NAME
STRUCTURAL ENGINEER
PMC LIC No. 384
ISSE Reg. No. M896

For R. K. Randhave Consultant


R. K. Randhave



96

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.
Office Ph. : 7378571313, 7378571212
E-mail : vdnt1212@rediffmail.com

REF: RKR/279/ 15

Date: 16/11/2018

To,
The City Engineer.
Building Permission Department,
Pimpari Chinchwad Municipal Corporation.
Pune - 411018

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (B+P + 12) upper floors. "Tanish Orchid", 'K' Residential Building at Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

For M/s. Tanish Associates The following listed firm/persons are associated with work.

NAME & ADDRESS : M/s. Tanish Associates
OF THE OWNER/DEVELOPER Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

NAME & ADDRESS OF: Mr. Mahendra Thakur
LISENSED ARCHITECT At: Morwadi, Pimpri, Pune-18

NAME & ADDRESS OF : Mr. Satish Deshpande
PROJECT ENGINEER Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

For R. K. Randhave Consultant


R. K. Randhave

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NAME
STRUCTURAL ENGINEER
PMC LIC No. 384
ISSE Reg. No. M896

For R. K. Randhave Consultant


R. K. Randhave



98

R. K. RANDHAVE CONSULTANT

CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
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Narayan Peth, Pune – 411 030.

Office Ph. : 7378571313, 7378571212

E-mail : vdnt1212@rediffmail.com

REF: RKR/279/ 15

Date: 16/11/2018

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411018

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (B+P + 12) upper floors. "Tanish Orchid", 'L' Residential Building at Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

For M/s. Tanish Associates The following listed firm/persons are associated with work.

NAME & ADDRESS : M/s. Tanish Associates
OF THE OWNER/DEVELOPER Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

NAME & ADDRESS OF: Mr. Mahendra Thakur
LISENSED ARCHITECT At. Morwadi, Pimpri, Pune-18

NAME & ADDRESS OF : Mr. Satish Deshpande
PROJECT ENGINEER Pune

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For R. K. Randhave Consultant

RKR 
R. K. Randhave

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NAME
STRUCTURAL ENGINEER
PMC LIC No. 384
ISSE Reg. No. M896

For R. K. Randhava Consultant


R. K. Randhava



100

R. K. RANDHAVE CONSULTANT
CONSULTING ENGINEERS, STRUCTURAL DESIGNERS

Office : 436/B, "Dhamale Luxuria", Office No. 203,
Near Corporation Multilevel Parking,
Narayan Peth, Pune – 411 030.

Office Ph. : 7378571313, 7378571212

E-mail : vdnt1212@rediffmail.com

REF: RKR/279/ 15

Date: 16/11/2018

To,
The City Engineer.
Building Permission Department,
Pimpri Chinchwad Municipal Corporation.
Pune - 411018

STABILITY CERTIFICATE

I have undertaken assignment as structural engineer for the structural work of the Development work on property bearing no. proposed (B+P + 12) upper floors. "Tanish Orchid", 'M' Residential Building at Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

For M/s. Tanish Associates The following listed firm/persons are associated with work.

NAME & ADDRESS : M/s. Tanish Associates
OF THE OWNER/DEVELOPER Sr.No.491/1/2/3/4/5A/5B/6/7 Charholi (Bk), Tal-Haveli, Dist -Pune.

NAME & ADDRESS OF: Mr. Mahendra Thakur
LICENSED ARCHITECT At. Morwadi, Pimpri, Pune-18

NAME & ADDRESS OF : Mr. Satish Deshpande
PROJECT ENGINEER Pune

I hereby certify and confirm adequacy of the structural design represented through my structural drawings issued from time to time based on memos of my periodic site visiting for checking foundation stratum/reinforcement.

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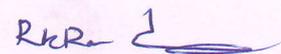
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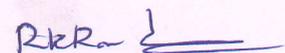
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